

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)

No(s). 30473/2014

STATE OF UP AND ANR

Petitioner(s)

VERSUS

OM PRAKASH TRIPATHI

Respondent(s)

Date : 04/09/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Shashank Singh, Adv.
Mr. M. R. Shamshad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is not yet served. Ld. Counsel for the
petitioner to take fresh steps within four weeks time.
Notice thereafter be issued.

List again on 24.11.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.09.08
10:45:14 IST
Reason: